

**THE HIGH COURT OF MEGHALAYA**  
**SHILLONG**

**NOTICE**

No.HCM – III/04/2015/

Dated Shillong, the 30<sup>th</sup> August 2018.

In partial modification to the Constitution of Benches dated 21<sup>st</sup> May, 2018, **Hon'ble the Chief Justice** vide order dated **30.08.2018** is pleased to constitute Single Bench for Friday the 31<sup>st</sup> August 2018 and Tuesday the 4<sup>th</sup> September 2018 as under.

Single Judge Bench of **Hon'ble Mr. Justice S.R.Sen** would take up all Motion, Admission, Orders and Hearing of the matters cognizable by a Single Judge from **10:30 AM in Court Room No.2.**

By order

  
**REGISTRAR GENERAL**

MEMO No.HCM – III/04/2015/1088A

Dated Shillong, the 30<sup>th</sup> August 2018.

Copy for information to: -

1. The Joint Registrar –cum– Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. The P.S to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
3. The P.S to Hon'ble Mr. Justice S.R.Sen, High Court of Meghalaya, Shillong.
4. The Advocate General, High Court of Meghalaya, Shillong.
5. The Central Government Counsel, High Court of Meghalaya, Shillong.
6. Mr. \_\_\_\_\_, Sr. Advocate, High Court of Meghalaya, Shillong.
7. President / Secretary, High Court Bar Association, Shillong.
8. President / Secretary, Shillong Bar Association, Shillong.
9. ✓ The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
10. Notice Board.
11. Office File.

  
**REGISTRAR GENERAL**  
*or*